

State/Union Territory	Total number of fair-price/ration shops functioning in the State	Number of fair price shops functioning in rural areas
16. Punjab	12,092	10,477
17. Rajasthan	9,245	7,574
18. Sikkim	539	159
19. Tamil Nadu	10,012	2,805
20. Tripura	654	572
21. Uttar Pradesh	23,934	18,703
22. West Bengal	17,849	12,229
23. Andaman & Nicobar Islands	169	127
24. Arunachal Pradesh	156	144
25. Chandigarh	151	27
26. Dadra & Nagar Haveli	36	36
27. Delhi	2,270	227
28. Goa, Daman & Diu	392	302
29. Lakshadweep	21	21
30. Mizoram	209	185
31. Pondicherry	184	91
TOTAL	2,43,913	1,87,135

RUNNING OF WINE SHOPS BY EXCISE STAFF IN HARYANA

177. DR. LOKESH CHANDRA : Will the Minister of EDUCATION, SOCIAL WELFARE and CULTURE be pleased to state :

(a) whether Government have received any complaints that some wine shops in Haryana towns are being run by certain employees of the Excise Department of that State in benami partnerships with wine merchants; and

(b) if so, what action Government have taken in the matter ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) The Department of Social Welfare, Government of India, has not received any such complaint.

(b) Does not arise.

भारतीय उच्च अध्ययन संस्थान

178. डा० लोकेश चन्द्र : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय उच्च अध्ययन संस्थान के निदेशक के सेवाकाल को बढ़ा दिया गया है; और

(ख) यदि हाँ, तो सेवाकाल को किसने बढ़ाया है और इसके क्या कारण हैं ?

†[INDIAN INSTITUTE OF ADVANCED STUDIES

178. DR. LOKESH CHANDRA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that the term of the Director of the Indian Institute of Advanced Studies has been extended; and

(b) if so, by whom and what are the reasons therefor ?]

†[] English translation.

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) और (ख) संस्थान के कार्य को सुचारु रूप से चलाने की सुनिश्चित करने के लिए सरकार ने विधिवत गठित शासी निकाय की अनुपस्थिति में निदेशक की कार्यावधि 2-3-1977 से बढ़ाकर 30-6-1977 कर दी है।

†[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) To ensure the functioning of the Institute the Government in the absence of a duly constituted Governing Body extended the term of the Director from 2-3-1977 to 30-6-1977.]

संस्कृत रचनाओं का प्रकाशन

179. डा० लोकेश चन्द्र : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) 1976-77 के वर्ष के दौरान संस्कृत रचनाओं के प्रकाशन के लिये केन्द्रीय सरकार द्वारा कितनी राशि वितरित की गई ; और

(ख) वितरित की गई कुल राशि में से कितनी राशि प्रकाशकों तथा संस्थानों को दी गई ?

†[PUBLICATION OF WORKS IN SANSKRIT

179. DR. LOKESH CHANDRA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) the amount disbursed by the Central Government for publication of works in Sanskrit during the year 1976-77; and

(b) the amount, out of the total amount disbursed, which was given to publishers and institutions ?]

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) 1976-77 के दौरान संस्कृत रचनाओं और संस्कृत से संबंधित रचनाओं के प्रकाशन के लिए

सहायता के रूप में रूपए 4.03 लाख की धनराशि खर्च की गई।

(ख) रूपए 3.31 लाख की धन-राशि 23 संस्थानों में और रूपए 72,000 की धनराशि 13 विशिष्ट लेखकों में वितरित की गई। प्रकाशकों में कोई धन-राशि वितरित नहीं की गई।

†[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A sum of Rs. 4.03 lakhs was spent by way of assistance for publication of works in and connected with Sanskrit language during the year 1976-77.

(b) A sum of Rs. 3.31 lakhs was distributed among 23 institutions and a sum of Rs. 72,000 among 13 individual authors. No amount was distributed to the publishers.]

PRICE OF LAND ALLOTTED TO GROUP HOUSING SOCIETIES IN PRITAM PURA

180. SHRI RAGHBIR SINGH GILL : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether it is a fact that the D.D.A. has allotted land in Pritam Pura Delhi to Group Housing Cooperative Societies;

(b) if so, at what price;

(c) at what price and in which year such land was acquired by the D.D.A. for allotment to Group Housing Societies in Pritam Pura, Delhi and what was the cost of development per sq. yd.;

(d) whether these Societies are required to earmark land for construction of internal roads and sewerage etc.; if so, what are the details thereof;

(e) whether it is a fact that the D.D.A. has developed such land before allotment to the Group Housing Societies; and

(f) at what cost the land allotted to the Societies would be available to the members of the Societies ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) Yes, Sir.